## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 4364 TO BE ANSWERED ON 13.12.2019

#### Forest Rights Act, 2006

#### 4364. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of status of implementation of the Forest Rights Act (FRA), 2006 and if so, the details thereof, State/UT-wise;
- (b) the response of Central Government on the Supreme Court eviction order of more than a million Adivasis and other forest dwellers;
- (c) whether the Government is reviewing the repercussions of such judicial interventions and if so, the details thereof;
- (d) whether the Government proposes to amend Forest Rights Act (FRA), 2006 and if so, the details thereof; and
- (e) if not, the reasons therefor?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) The Parliament has enacted 'the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006' (FRA in short) and notified for its operation on 31.12.2007 and the rules made thereunder for implementing various provisions of the Act was also notified on 01.01.2008.

FRA is an Act to recognize and vest the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose rights could not be recorded; to provide for a framework for recording the forest rights so vested and the nature of evidence required for such recognition and vesting in respect of forest land.

Ministry of Tribal Affairs is the nodal Ministry for implementation of this Act. As per information received from Ministry of Tribal Affairs, a total number of 19,64,048 titles (18,87,894 individual and 76,154 community claims) have been distributed over an area involving forest lands to the extent of 12938762.14 acres. State-wise status of implementation of Forest Rights Act (FRA), 2006 is given at Annexure.

- (b)&(c) The Hon'ble Supreme Court in their recent judgment dated 13.02.2019 in Writ Petition No. 109/2008 in the matter of Wildlife First & Others versus Ministry of Environment, Forest and Climate Change & Others, directed the State/UT Governments to evict the persons/parties whose claims under Forest Rights Act, 2006 have been rejected. Subsequently, Government of India filed an application on 26.02.2019 for modification of the above order. Considering the prayer in the application, the Hon'ble Supreme Court in its order dated 28.02.2019 stayed its earlier order dated 13.02.2019 regarding eviction.
- (d) &(e) No Sir. There is no such proposal.

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### **Annexure**

Annexure referred to in reply of Lok Sabha Unstarred Question No. 4364 due for answer on 13.12.2019 asked by Shri Karti P. Chidambaram regarding Forest Rights Act, 2006

State wise details of claims received, titles distributed and the extent of forest land for which titles distributed (individual and community),

as on 31.05.2019, in major States, is indicated below:

S. N.	States	No. of Claims received upto 31.05.2019			No. of Titles Distributed upto 31.05.2019			Extent of Forest land for which titles distributed (in acres)		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
1	Andhra									
	Pradesh	1,77,446	4,062	1,81,508	96,675	1,374	98,049	2,39,554	4,53,384	6,92,938
2	Assam	1,48,965	6,046	1,55,011	57,325	1,477	58,802	NA	NA	NA
3	Bihar	8,022	0	8,022	121	0	121	NA	0	NA
4	Chhattisgarh	8,58,682	31,558	8,90,240	4,01,251	21,967	4,23,218	8,43,100.69	20,38,146.15	28,81,246.84
5	Goa	9,758	378	10,136	17	8	25	76.60	10.25	86.86
6	Gujarat	1,82,869	7,187	1,90,056	83,699	3,516	87,215	1,29,571.61	11,61,351.49	12,90,923.10
7	Himachal Pradesh	2,071	170	2,241	129	7	136	5.96	4,670.56	4,676.52
8	Jharkhand	1,07,032	3,724	1,10,756	59,866	2,104	61970	1,53,395.86	1,03,758.97	2,57,154.83
9	Karnataka	2,75,446	5,903	2,81,349	14,667	1,406	16,073	20,813.51	28,155.75	48,969.26
10	Kerala	36,140	1,395	37,535	24,599	NA	24,599	33,018.12	NA	33,018.12
11	Madhya Pradesh	5,82,927	42,048	6,24,975	2,26,313	27,962	2,54,275	8,12,345.19	14,65,013.16	22,77,358.35
12	Maharashtra	3,62,679	12,037	3,74,716	1,65,032	7,084	1,72,116	392928.73	27,36,660.68	31,29,589.41
13	Odisha	6,17,935	13,826	6,31,761	4,30,212	6,564	4,36,776	6,42,542.12	2,35,205.91	8,77,748.02
14	Rajasthan	74,414	1,441	75,855	38,007	103	38,110	57,730.26	2,993.64	60,723.90
15	Tamil Nadu	32,983	1005	33,988	6,111	276	6,387	8607.26	0	8,607.26
16	Telangana	1,83,252	3,427	1,86,679	93,639	721	94,360	3,00,284	4,54,055	7,54,339
17	Tripura	2,00,358	277	2,00,635	1,27,931	55	1,27,986	4,60,049.16	91.16	4,60,140.33
18	Uttar Pradesh	92,520	1,124	93,644	17,712	843	18,555	18,854	1,20,802.06	1,39,656.06
19	Uttarakhand	3,574	3,091	6,665	144	01	145	0	0	0
20	West Bengal	1,31,962	10,119	1,42,081	44,444	686	45,130	21,014.27	572.03	21,586.29
TOTAL		40,89,035	1,48,818	42,37,853	18,87,894	76,154	19,64,048	41,33,891.33	88,04,870.81	1,29,38,762.14